

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : The Karur Vaysya Bank  
Vs  
Karur KCP Packagings Ltd

**MAIN PETITION NUMBER** : CP/1275/2018

**(IA/MA) APPLICATION NUMBERS**

IA/974(CHE)2024; MA/1305/2019; IA/264(CHE)2024; IA/431(CHE)/2024;  
IA/55(CHE)/2024; IA/56(CHE)/2024; IA/54(CHE)/2024; IA(IBC)/949(CHE)2024;  
IA(IBC)/950(CHE)2024

---

**ORDER**

**MA/1305/2019**

Present: Ld. Counsel Mr. K Barathi for Applicant.

Ld. Counsel Mr. Avinash Krishnan Ravi for R1.

Ld. Counsel Ms. Janani for Respondent No. 2.

Memo file in terms of the order dated 26.04.2024.

Arguments heard.

Orders Reserved.

**IA/974(CHE)2024; IA/264(CHE)2024; IA/431(CHE)/2024;**  
**IA/55(CHE)/2024; IA/56(CHE)/2024; IA/54(CHE)/2024;**  
**IA(IBC)/949(CHE)2024; IA(IBC)/950(CHE)2024**

Present: Ld. Counsel Shri. Avinash Krishnan Ravi for the Applicant /

Liquidator.

No time left, list the applications on their maintainablity on **25.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)